

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1008

ANSWERED ON:04.03.2013

ASSISTANCE UNDER ASIDE

Jakhar Shri Badri Ram ;Joshi Shri Pralhad Venkatesh;Lagadapati Shri Rajagopal;Ray Shri Saugata;Singla Shri Vijay Inder

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of the total amount of central assistance allocated and released to each of the States/Union Territories under the Assistance to States for Infrastructure Development and Exports (ASIDE) Scheme during each of the last three years and the current year;
- (b) the total amount utilized by each of the States/Union Territories along with the details of the sectors and specific projects for which the central assistance has been extended during the said period;
- (c) whether there has been a growth in the exports from the States/Union Territories that have received assistance under the scheme;
- (d) if so, the details of the contributions of each State to exports along with the Export Processing Zones set up in each State during the said period;
- (e) if not, the infrastructure bottlenecks identified by the Government in lagging States and the measures being taken to improve the same; and
- (f) whether there is any proposal to revise the guidelines for financing export infrastructure projects under the ASIDE scheme and if so, the details thereof and the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

- (a) Details of total amount allocated and released to each of the States/Union Territories under ASIDE Scheme during last three years and the current year are annexed as Annexure-I.
- (b) Under the ASIDE scheme, allocation of fund to States /UTs is made State-wise and funds are not released sector-wise. A State Level Export Promotion Committee (SLEPC) under the Chairmanship of Chief Secretary of the respective States, scrutinizes and approves the specific projects out of the funds allocated to them under State Component of the scheme.
- (c&d) An independent study by IL&FS of the working of the Scheme revealed that there is strong relationship between increase in allocation to States by the Government under ASIDE Scheme, and the subsequent increase in exports of the States. There has been an upswing in the exports from such the states which have received assistance under ASIDE. State-wise data on exports is not accurately recorded so far by DGCI&S due to technical reasons. 166 Export Processing Zones have been operational. The list of State-wise SEZ is as Annexure-II.
- (e) Not applicable.
- (f) There is no proposal to revise the guidelines for financing export infrastructure projects under the ASIDE scheme at present. Guidelines were revised in 2012.